
(Authorised English Translation)

HARYANA GOVERNMENT

FOREST DEPARTMENT

Order

Dated 20th, July, 2000

No. **S.O. 84/P.A. 2 / 1900 /S.4/2000:-** Whereas, the Governor of Haryana is satisfied after due enquiry, that the regulations, restrictions and prohibitions hereinafter contained are necessary for the purpose of giving effect to the Punjab land preservation Act, **1900**. (Punjab Act 2 of 1900);

Now therefore, in exercise of the powers conferred by section 4 of the said Act, the Governor of Haryana hereby prohibits the following acts for a period of fifteen years with effect from the date of publication of this order in the official Gazette, in the area more particularly specified in the schedule annexed hereto, the said areas forming part of the village in **Tehsil and District Panchkula** specified in the Scheduled annexed to Haryana Government, Forest Department, notification No. **S.O. 50/P.A. 2/1900/S.3/89, dated 24th March, 1989:-**

(1) The clearing breaking up of the land not ordinary under cultivation prior to the publication of erstwhile Haryana Government, Forest Department ,notification **No. S.O. 50/P.A.2/1900/S.3/89**, dated the 24th March , 1989 provided that the breaking up the land for cultivation may be perm9itted by the Divisional Forest Officer, **Morni-Pinjore , Division.**

(2) The cutting of trees or timber or the collection or removal or subjection to any manufacturing process, of any forest produce other than grass, save for the bonafied domestic or agricultural purposes or right holders in the land; provided that owners of the land may sell trees or timber after first obtaining a permit to do so from the **Divisional Forest Officer, Morni-Pinjore Forest Division**. Such permit will prescribe such conditions for sale as may, from time to time, appear necessary in the interest of forest conservancy;

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SCHEDULE

District	Tehsil	Village with Hadbast Nos.	Whole private area in acres (excluding Govt. Forests) on which section 4 of land preservation Act, 1900 will be applicable.
1	2	3	4
Panchkula	Panchkula	Bhoj Dharti, H.B. No.318	588
		Bhoj Dhanana H.B. No. 321	237
		Bhoj Tipra H.B.No. 320	326
		Bhoj Mataur H.B. No. 317	1053
		Bhoj Naita H. B. No.319	344
		Bhoj Koti H.B. No. 322	637
		Bhoj Kothi H.No. 323	298
		Bhoj Palasra H. B .No. 316	711

MANIK SONAWANE

Secretary of Government, Haryana,
Forest Department.